

COURT- 1

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

DFR No : 689 of 2019 & IA No. 818 OF 2019

Dated: 1st October, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur,Chairperson

**Hon'ble Mr. Ravindra Kumar Verma,Technical
Member(electricity)**

In the matter of:

Bihar State Power Transmission Company Limited Appellant(s)

Versus

Bihar Electricity Regulatory Commission Respondent(s)

Counsel for the Appellant(s) : S.B. Upadhyay, Sr. Adv
Sunil Kr. Jha
Nishant Kumar
Anisha Upadhyay

Counsel for the Respondent(s) : Arijit Maitra for R1

ORDER

Heard.

Order is reserved.

**Ravindra Kumar Verma
Technical Member(electricity)**

**Justice Manjula Chellur
Chairperson**

MK